

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.06.2024** THROUGH **PHYSICAL HEARING**

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s Oceanic Edibles International Ltd
Vs
Joseph Raj (Suspended Director)
M/s Oceanic Edibles International Ltd

MAIN PETITION NUMBER : CP/563/IB/2017
(IA/MA) APPLICATION NUMBERS
IA/251(CHE)/2023; IA/254(CHE)/2023

ORDER

Ld. Counsel Ms. K.Bharathi is present for Applicant. Ld. Counsel Mr. T.K.Bhaskar is present for R1 to R4. Ld. Counsel Mr. Ravi Rajagopalan is present for R6.

It is stated that Ld. Senior Counsel Mr. E.Omprakash is held up in Hon'ble High Court.

At request, list the Application for hearing on **14.08.2024. (Physical hearing).**

-sd-
(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

-sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT